

due consideration to the capacity of the local engineering firms and the quality of their products.

#### SELECTION OF ARTISTES

\*1277. **Shri K. K. Basu:** (a) Will the Minister of Information and Broadcasting be pleased to state who selects the artistes in different Radio Stations?

(b) What are the criteria of such selection?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Applicants seeking engagements for music programmes are auditioned in the first instance by programme officers at various stations of All India Radio. Arrangements have been recently made for artists for classical and light classical music to be screened and graded through a Jury drawn up from the Panels for Hindustani and Karnataka Music.

(b) The main criteria in the selection of artists are the quality of their performance and suitability for broadcasting.

#### CALCUTTA STATION OF A.I.R.

\*1278. **Shri N. B. Chowdhury:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total amount realised as license fees from Radio licence holders in the State of West Bengal during the year 1951-52;

(b) the total expenditure incurred by Government to maintain the Calcutta Station of All India Radio during the year 1951-52; and

(c) the number of new artistes engaged by the Calcutta Station during the year 1951-52?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Rs. 14,94,773.

(b) Rs. 14,89,500.

(c) 237.

#### IRRIGATION UNDER DAMODAR VALLEY PROJECTS

\*1279. **Shri N. B. Chowdhury:** (a) Will the Minister of Irrigation and Power be pleased to state how many acres of land in West Bengal are likely to be irrigated under the Damodar Valley Projects?

(b) Will the peasants have to pay water cess for the benefit of irrigation facilities?

(c) If so, who will realise the Cess—Government or the Damodar Valley Corporation?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) 10,26,000 acres.

(b) Yes, Sir.

(c) The attention of the Member is invited to Section 14 of the Damodar Valley Corporation Act.

#### GAZETTED POSTS IN PLANNING COMMISSION'S OFFICE

\*1280. **Shri Nambiar:** (a) Will the Minister of Planning be pleased to state whether non-graduates have been appointed to gazetted posts in the office of the Planning Commission?

(b) If so, how were these candidates recruited?

(c) Has U.P.S.C. been consulted regarding these appointments?

(d) If so, what has been the advice of the Commission and why was it rejected?

(e) What steps have been taken to recruit qualified hands?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). No, except for one appointment in which a constructive worker with special experience of village industries was selected for cottage industries work in the Planning Commission.

(c) and (d). The matter is under reference to the Union Public Service Commission.

(e) Until the Union Public Service Commission advise finally, this question does not arise.

#### BARAPOLE SCHEME IN COORG

\*1281. **Shri N. Somana:** (a) Will the Minister of Planning be pleased to state whether the Government of Coorg have requested the Planning Commission to include the Hydro Electric Scheme known as the 'Barapole' scheme in the First Five Year Plan?

(b) If so, has the Planning Commission considered the potentialities of this scheme?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) It is proposed to examine the scheme.

#### LAKSHMANATHIRTHA PROJECT

\*1282. **Shri N. Somana:** (a) Will the Minister of Irrigation and Power be pleased to state whether the survey of the Lakshmanathirtha Project has been completed?

(b) If so, what is the recommendation made by the C.W.P.C.?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) The Central Water and Power Commission's recommendations on the two schemes which were investigated were:—

(i) **Anicut Scheme:** As the water available in the river during September to November is scanty and hardly sufficient for existing irrigation in Mysore, the anicut Scheme should be withdrawn.

(ii) **Storage Dam Scheme:** This Scheme is unproductive and financially unsound and hence cannot be recommended.

#### HEALTH EDUCATION (FILMS)

**754. Dr. Amin:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of films on Health Education prepared by the Ministry of Information and Broadcasting indicating subjects on which they were prepared;

(b) the length and cost of production of each film; and

(c) the percentage of total population of our country which is benefited by the exhibition of these films so far?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). 18. A statement giving the information required is placed on the Table of the House. [See Appendix VII, annexure No. 62.]

The cost of production of a documentary film ranges between Rs. 10,000 to Rs. 25,000 depending on the subject, locations to be covered and time required to complete the film.

(c) It is not possible to state what percentage of the total population is benefited by any particular film. It is however estimated that documentary films and newsreels produced by Films Division are seen by 60 crores of people every year.

#### ELECTRICITY SUPPLY FOR DOMESTIC USE IN DELHI

**755. Shri H. N. Mukerjee:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the supply of 220 volts alternating current for domestic use in Delhi is dangerous and causes frequent fatal accidents; and

(b) whether it is in the contemplation of Government to amend the Electricity Act and to make it compulsory for A.C. supply for domestic use to be under 110 volts?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) No. Fatal accidents could also be caused by supply systems of voltages under 110 volts A.C. It is, however, proposed to recommend to the Central Electricity Board to amend the Indian Electricity Rules with a view to safe operation and maintenance of consumers' electrical installations and appliances. The Indian Standards Institution has also been requested to make standard specifications for Electrical appliances and household equipment for compliance by manufacturers of such appliances and equipment.

#### C.P.W.D. EMPLOYEES AT GANGTOK

**756. Shri H. N. Mukerjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of employees in the Central Public Works Department, Gangtok;

(b) whether hill, foreign and other allowances are paid to them; and

(c) whether any special consideration is shown to them in regard to transfer and residential accommodation, etc.?

**The Minister of Works, Housing and Supply (Sardar Swarn Singh):** (a) The number of Central Public Works Department employees in Gangtok is 49 on the regular establishment and 306 on the workcharged establishment.

(b) The following allowances are paid:—

(1) Dearness allowance as admissible to other Central Government employees,

(2) Compensatory allowance is paid to non-Sikkimese Class III and Class IV staff; and

(3) High altitude allowance is paid to workcharged staff working beyond the 15th mile on the Gangtok-Nathula Road.

(c) The same consideration is shown to these employees, as is shown to others working elsewhere under similar conditions.

#### COMMUNITY PROJECTS IN RAJASTHAN

**757. Shri Bheekha Bhai:** Will the Minister of Planning be pleased to state:

(a) the amount of money allotted to Rajasthan for community projects;

(b) whether the Government of Rajasthan have placed any schemes before the Central Government for the execution of community projects; and

(c) if the answer to part (b) above be in the affirmative, the estimates of the schemes presented to Government?